

(iii) Balance and retention payment for 2016-17 is ₹170.09 lakh as per Form 7 and ₹230.90 lakh as per para 8.0 of instant petition. Reconcile the figures and submit clarification.

2. Whether the transmission is complete and all the assets have been put into commercial operation?

3. In case the above said information is not filed within the specified date, the petition shall be disposed on the basis of the information already on record.

Yours faithfully,

Sd/

(Rajendra Kumar Tewari)
Bench Officer